

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
STARRED QUESTION NO.382
TO BE ANSWERED ON 03.04.2018

ELECTRIFICATION OF VILLAGES IN THE COUNTRY

*382. SHRIMATI SAROJINI HEMBRAM:

Will the Minister of **POWER**
be pleased to state:

- (a) the number of villages in our country which have been provided with the facilities of total electrification and supplied with Electricity fully during the last three years;
- (b) the number of villages in our country which are still not getting the electricity supply, State-wise; and
- (c) whether Government is planning to provide electricity to these villages?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER
AND
NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 382 TO BE ANSWERED IN THE RAJYA SABHA ON 03.04.2018 REGARDING ELECTRIFICATION OF VILLAGES IN THE COUNTRY.

(a) to (c) : During the last three years including 2017-18 (upto 26.03.2018), 16,673 un-electrified census villages have been electrified. Remaining 581 un-electrified census villages are targeted for electrification by 1st May, 2018. The State-wise un-electrified village targeted for electrification, are given at **Annexure-I**.

Electricity is a concurrent subject. Supply of electricity comes in the jurisdiction of State Government/Discoms/Power Utility. However, in order to enable continuous electricity supply, Government of India has taken up a joint initiative with all States/UTs for preparation of State specific documents for providing 24x7 power supply to all and adequate supply of power to agricultural consumers as per State policy. 24x7 Power for All document has been signed with all the States/UTs. State-wise average number of hours power supply provided to rural areas is given at **Annexure-II**.
